RAJYA SABHA

Oral Answers

Friday, the 19th March, 1993/28 Phalguna, 1914 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

Working Women's Hostel and Day Care Centre in A.P.

*341. DR. NARREDDY THULASI REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government of Andhra Pradesh has submitted proposals for construction of Working Women's Hostel including Day Care Centre and Reading Room at Saitagad, Hyderabad in Andhra Pradesh;

(to) if so, the details thereof;

(c) whether it has since been sanctioned; and

(d) if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE (DEPARTMENT DEVELOPMENT OF WOMEN CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESHWARI) : (a) and (b) No, Sir. There is no proposal for a Working Women's Hostel at Saitagad. However, the Andhra Pradesh Women's Cooperative Finance Corporation Limited, Hyderabad has submitted a proposal for financial assistance for construction of Hostel Building for 50 Working Women with Day Care Centre for 20 Children at Saifabad at an estimated cost of Rs. 26,20,000/- on 27th July, 1991.

(c) No, Sir.

(d) The applicant agency has been advised to revise its architectural plans and estimates to prune down the per capita cost from Rs. 52,400/- to Rs. 40,000/- and submit its proposal through the Labour and Social Welfare Department, Govern ment of Andhra Pradesh with their recom mendations. Revised proposal through the State Government is awaited.

DR. NARREDDY THULASI REDDY : Sir, for the sake of name the Prime Minister belongs to the State of Andhra Pradesh. M50 RSS/94.

In the alphabetical order Andhra Pradesh comes in the first place, . (*Interruptions*)...

AN HON. MEMBER : Sir, he is not asking a question.

MR. CHAIRMAN: You please ask a question... (Interruptions)...Will you ask a question ? ... (Interruptions)...Now I have to make an appeal to all the Members. I want to say something. Will you please sit down ? I want to say something. I want to make an appeal to all the Members. I found that asking supplementary questions always becomes a speech or a statement. It cuts into the time of all other Members. I would, therefore, request the Members to ask questions briefly. Don't embroider a statement or a speech.

SHRI MENTAY PADMANABHAM: Sir, the Ministers are also long winding.

MR. CHAIRMAN : I will also ask them.

SHRI MENTAY PADMANABHAM : It would be better to advise the Ministers also to be brief and pointed.

SHRI SUBRAMANIAN SWAMY: I think it is because of the cinema influence of Teluga Desam, they reproduce the scripts, Sir.

SHRI G. G. SWELL : The answers should be very brief and relevant. Many times they are irrelevant.

SHRI MENTAY PADMANABHAM : Sometimes we are very much worried whether the Government is giving correct answers or not. Every day we see ... (*Interruptions*)...

MR. CHAIRMAN : Please ask a question. . . (*Interruptions*)...

The Minister wants to say something, question.

THE MINISTER OF AGRICULTURE (SHRI BALARAM" JAKHAR) : Sir, I just want to give some suggestion. Answers should be according to the height of the Ministers also,

MR. CHAIRMAN : What about the breadth ? Some Minister may say breadth also has to be considered while answering a question.

SHRI N. E. BALARAM : Sir, whatever is spoken should be understandable.

MR. CHAIRMAN : Let us hear the question now.

DR. NARREDDY THULASI REDDY :

Injustice has been done to the State of Andhra Pradesh in the sanctioning of working women's hostels. If we see the statistics, we can clearly understand this. In the four southern States, the number of working women's hostels is as follows. In Kerala there are 102; in Tamil Nadu there are 60; in Karnataka there arc 42 whereas in Andhra Pradesh there are only 27. Among these four States, Andhra Pradesh is *the biggest* one *but* there are the feast number of working women's hostels; Kerala is the smallest one but there are the largest number of hostels. Sir, in addition to this,

. .. (Interuptions)... I am coming to this particular Saitagad Hostel in Andhra Pradesh. .. (Interruptions). . .

MR. CHAIRMAN : Now frame your question.

DR. NARREDDY THULASI REDDY : Sir, I am asking about Andhra Pradesh.

MR. CHAIRMAN ; Now frame your question please.

DR, NARREDDY THULASI REDDY ;

I am asking about this hostel at Saitagad, Hyderabad, in Andhra Pradesh.

The original proposal was sent on 27th July, 1991 and the revised proposal was sent on 24th October, 1992, but so far it is not clear whether there are less number of working women in Andhra Pradesh or there are less number of proposals from Andhra Pradesh. What are the reasons ? It seems to me that because of the power struggle in the Congress party, the ruling party, that is, the struggle between the hon. head of this Ministry and the Prime Minister belonging to the State of Andhra Pradesh. . . (Interruptions). . .

MR. CHAIRMAN; Now please... (*Interruptions*).. You have asked the question, "What are the reasons ?".

DR. NARREDDY THULASI REDDY ; 1 want a categorical answer to this.

SHRIMATI RASAVA RAJESHWARI : Sir. we have sanctioned 31 hostels in Andhra Pradesh, No injustice bus been

done. Five proposals are pending. There are reasons and if he wants me to read out I will read out the reasons why the delay has occurred. We are waiting for replies from the State Government which we have not received. As far as this particular institution is concerned, we have already told them that the per capita income for the construction of the building is Rs. 40,000. Here they have exceeded that limit. Therefore, we have asked them to send a revised proposal. think they were reluctant to send the revised proposal. They said that they could not revise it. Recently we have, giving our technical expertise, asked them to send a revised proposal and yesterday I had a talk over the phone and we are waiting for the reply of the State Government. The moment we get a reply, we will consider it. No injustice has been done to Andhra Pradesh, There are only five proposals which are pending. The hon. Member can pursue them with the State Government and if he can persuade them to send replies, definitely I will try to look into the matter.

to Questions

DR. NARREDDY THULASI REDDY :

My second supplementary is with regard to the maintenance of these hostels and the security, safety and protection of the inmates of these hostels. Who will maintain these hostels after the construction of the building, whether the Central Government or the State Government or the voluntary organisations or the inmates themselves or all combined ? If it is combined, what is the contribution of each ? I would like to know whether it is only for accommodation or for food also. The most important aspect is the protection of these vulnerable women. The very purpose of these hostels is providing protection to these women. These working women work in different places. They are susceptible. They will come across so many anti-social elements. There are chances of these anti-social elements coming to these hostels and harassing these vulnerable women. What are the steps, the measures, that the Government is taking to give protection, safety and security to these women in these working women's hostels ?

SHRIMATI BASAVA RAJESHWARI : As far as the first part of the question is concerned, whenever we have received ports and complaints of this nature have asked the police to have strict watch nnd ward. Wherever such complaints are there we will do our best to see how best we could protect our working women there. As far as the other part of the question is concerned, an evaluation of one or two cities like Madras and Bombay has taken place. They have given some suggesiion for improving the working women's hostels. In this connection, they have suggested that we have to increase the number of hostels. Secondly, they have suggested that we have to fix some generators and increase the income ceiling for women slaying in the hostels. In the Advisory Board meeting which was held very recently we have revised the proposal and accordingly we have said that they can stay up to five years. The income ceiling of working women has also been raised. This is the decision that we have taken.

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श्रीमती सूचमा स्वराज : संभापति जी, महिलाओं में शिक्षा की ज्यादा प्रचार-प्रसार के कारण और बढ़ती हुई महंगाई का सामना करने के कारण कामकाजी महिलाओं की संख्या दिन पर दिन बखती जा रही है। इसलिए कामकाजी महिलाओं के आवास की मांग भी दिन पर दिन बढ़ती जा रही है। मैं मंत्री महादेव से यह जानना चाहता हूं कि जैसे आंधू प्रदेश ने प्रस्ताव भेजा है कामकाजी महिलाओं का हारेस्टल बनाने का, तो इस तरह के प्रस्ताव राज्य सरकारों दबारा आने जरूरी हैं ? क्या केन्द्रीय सरकार अपने तौर पर भी वर्षितंग वीमेर हास्टब्स बराने के लिए कोई थोजना चल रही है और अपने तौर पर धर्मितंग यीमेन होस्टल ब्माती है तो उस का आधार केन्द्रीय सरकार ने क्या रखा है ?

SHRIMATI BASAVA RAJESHWARI: Sir, no criterion has been fixed. Where-ever we have received proposals, we have sanctioned them depending upon the availability of finance. During the Eighth Plan we have got only Rs. 35 crores for the working women's hostels. Last year, in 1992-93, we have sanctioned 14 hostels. We are thinking of sanctioning 25 hostels during this year. So, no criterion is fixed. Wherever we find organisations coming forward, we are going to sanction them. As and when we feel it necessary we will put it in the prescribed form. As far as the first part of your question is concerned the demand is more. As per the demand we have to have more number of hostels. But as of today, due to financial constraint we could not do that. The demand now is for Rs. 1,34,852. We have to fulfil it. But we could give an assistance of ouly Rs. 42.140. Still we are thinking very seriously as to how we can expand this programme depending upon the availability of funds.

श्रीमती सुखमा स्थराज : मैं जानना दाह रही थी कि राज्य सरकार द्वारा प्रस्ताव भेजना जरूरी है या आप अपने तौर पर भी इनाती है? यह मेरा प्रमुख स्थाल दर्श : आप यह दताइए कि राज्य सरकारों से प्रस्ताव आना जरूरो ही क्या जैसा आन्ध्र प्रदेश से आया ही या कोप अपने तैंर पर भी बराती ही?

SHRIMATI BASAVA RAIESHWARI : The State Government may be asked to work out the programme and send it to us. Recommendation of the State Government is very necessary.

SHRIMATI MIRA DAS : As far as I know, this is done by voluntary organisations. There must be some criteria...

MR. CHAIRMAN : Naturally, somebody has to apply. As far as I know, some organisation has to apply and the State Government has to recommend.

SHRI MENTAY PADMANABHAM: Sir, this question is specifically related to Andhra Pradesh. The need for working women's hostels is increasing day by day because a number of women are joining services. They are not able to find suitale accommodation in the places where they are working. Therefore, I would like to know from the hon. Minister whether there is any proposal to increase the allocation for construction of working women's hostels and their maintenance. I would also like to know what the projections are in the Eighth Plan. I would also like to know whether there is any substantial increase in the assistance given by the Central Gov-vetnment to the State Governments who are taking up construction of working women's hostels and their maintenance.

SHRIMATI BASAVA RAIESHWARI: Sir, as far as maintenance is concerned.

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we have already taken a decision in the Advisory Committee that assistance for maintenance should be given. Therefore, we have Rs. 60,000 for maintenance of the existing buildings. The hon. Member has also asked about the total number of hostels and the expansion programme. Sir, as of today, we constructed—including have Union Territories-645 hostels. About 340 hostels are under construction. The total number of beneficiaries is 40,140. During this Plan period we are thinking of constructing at least 500 more hostels. depending upon the availability of funds.

SHRI MENTAY PADMANABHAM : What is the total allocation ?

SHRIMATI BASAVA RAJESHWARI : The total allocation is Rs. 35 crores.

SHRIMATI KAMLA SINHA : Sir, although this question relates to Andhra Pradesh, the hon. Minister has said in her reply about allocation for the whole country and the total number of hostels to be built in the next few years. Therefore, I would like to ask the hon. Minister, how many proposals she has received from the eastern States, especially from Bihar. Since Bihar is the second most populous State of India and a lot of women are working there, has the...

MR. CHAIRMAN : I think, you have to put a separate question to the Minister. Can the Minister answer this question today ?

SHRIMATI BASAVA RAJESHWARI: At present, in Bihar we are having only eight hostels. If some proposals come, definitely we are going to sanction more number of hostels. As far as Bihar is concerned, we have not received any proposal so far. Only three proposals are pending before us. We will see if they are in order. We will try to sanction them during this financial year.

श्री मेहम्मद ससीलुर रहमान : चेयरमैन साहब, सोशलिस्टिक पैंटर्न आफ सोसाइटी में अवाम की फलां और बहबूदी के लिए हुकूमत की चारिब से काम किए जाते हैं। चुनावें मिड-डे-मील, वर्किंग वीमन्स हास्टल और शी स्टुडेंट्स के लिए और वर्किंग क्लास के लिए इस किस्म के फलाही काम किए जाने चाहिए। हमें आजादी मिले 40-45 साल ही रए ह⁵, लेकिन इन 40 सालों में जो फलाही काम किए जाने चाहिए थे वे नहीं किए गए हैं। में आनर देल मिनिस्टर से यह पूछना चाहूंगा कि इस किस्म के जो वर्षिंग थीमन होस्टल कायम किए गए हैं इनमें एडमिशन का क्या काइटोरिया है ? दूसरी बात यह पूछना चाहूंगा कि कितने दिनों तक जो लोग उसमें एडम्शिन ले लेते हैं वह हवातीन कितने दिनों तक उन होस्टल्स में रह सकते हैं ? ये मेरे दो सवाल है उनका जवाब में आनर देल मिनिस्टर से पूछना चाहूंगा ।

†[] Transliteration in Arabic Script.

SHRIMATI BASAVA RAJESHWARI : Sir, the translation is not very clear. Anyhow, I understood the last part of the question. The period of stay has been increased. In the past it used to be only three years. We have now increased it to 5 years. That is the only reply I can give. The rest of it, I could not hear the translation. If he can repeat the question

MR. CHAIRMAN : He is asking about the criterion for admission.

SHRIMOHD.KHALEELURRAHMAN : What is the criterion for admission to the working women's hostels ?

SHRIMATI BASAVA RAJESHWARI : There is no criterion. If a working woman is alone and if she has no house, then she can be admitted. Even her children are taken care of in, the Day Care Homes. That facility is also being provided. If he wants' specific information, I am prepared to give it.

अति विद्रवल राव माधवराव वाधव : संभा-पति महादेव, मैं मंत्री महादेव से यह जानना भाहता हूं कि वर्किंग विमन हारेटल्स को जो ग़ान्ट दी जाती है, जैंसा कि मंत्री जी ने कहा है 52 हजार रजपए पर विमन दिए जातें हैं। सौ विमन का महलब है कि 52 लाख रजण उसके पास होने चाहिए, लेकिन फिर भी वर्षिंग विमन की जो बात है उसमें मेक्ीस्म 35 लाख है, यह पहले 27 लाख था. अब 35 लाख रापए तक एहींच गया है और यह हिसाङ 1986-87 की कास्ट आफ कॉस्ट्रक्शन के हिसाब से हैं। मैं मंत्री महादेय रे यह जानना चाहता हांकि 1992-93 में जो होस्टल बन कर पुरा होगा उस होस्टल को भी आप 75 परसेंट ग्रान्ट दते हैं ? दुसरा गरे। सवाल यह है कि जो प्राने होस्टल्स है. महाराष्ट्र में बहुत है जो 1987 से वनने

चल रहे हैं और 1992-93 में पूरे होंगे तो क्या 1992-93 की कास्ट आफ कांस्ट्रक्सन के हिसाब से केन्द्रीय सरकार की तरफ से उनको मदद दी जाएगी था नहीं ?

SHRIMATI BASAVA RAJESHWARI : So far as construction of hostels is concerned, we have decided to give 50 per cent of the cost of land and 75 per cent of the cost of building. As of date we have not revised it as per escalation about which he is asking. As regards further financing, we have not decided on that part.

SHRI VITHALRAO MADHAVRAO JADHAV : When are you going to revise it ? Please, it is very important. It is a women's problem... (*Interruptions*) ..,

MR. CHAIRMAN : This question is outside the purview of the current question.

SHRIMATI BASAVA RAJESHWARI : This is a suggestion and I will look into it.

SHRI N. E. BALARAM : Sir, I am conscious of the nature of the question. It is a specific question relating to a specific problem in Andhra Pradesh. But a similar situation prevails in Kerala. The Kerala Mahila Samajam has been constructing a huge working girls' hostel for the last three years, of course, with the help of the Central Government. But they are not able to complete the building because of high cost of building material. They approached the Minister and requested him for grants. Unless further grants are sanctioned they will not be able to complete the building. I would like to know from the Minister whether she would look into the matter.

SHRIMATI BASAVA RAJESHWARI : Mr. Chairman, Sir, the organisation had met me personally. Yes, they have already spent some amount on the construction of a huge building. They had taken Central assistance. But still the building has not been completed. I told them to complete at least a portion of it so that they could accommodate a minimum number of working women. But they are not prepared for that and the matter is under examination.

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श्री एस. एस. सुरजेवाला : सभागति महादेय, मैं आपके द्वारा पूछना चाहुंगा कि जैसे अहरों में महिलाओं के लिए बर्किंग बूमेन होस्टल और कैचेज वगैरह बनाए गए हैं क्या इसी प्रकार से कैचेज और दूसरी सहूलियतें खेतीवाड़ी में जो महिलाएं काम करती हैं-----क्योंकि जो खेतीबाड़ी में महिलाएं काम करती हैं-----क्योंकि जो खेतीबाड़ी में महिलाएं काम करती हैं खेतीवाड़ी में जो महिलाएं काम करती हैं खेतीवाड़ी में जो महिलाएं काम करती हैं क्योंकि जो खेतीबाड़ी में महिलाएं काम करती हैं क्योंकि जो खेतीबाड़ी में महिलाएं काम करती हैं क्योंकि जो खेतीबाड़ी में करोड़ों में हैं। तो उनके बच्चों के लिए, जब वे काम पर जाती हैं, घरों में, वर्क साइड पर जाती हैं या सड़कों या फार्म-खेतों पर काम करने जाती हैं तो उनके लिए एसी रह लियतों नहीं हैं। तो क्या उनके लिए आपके यहां योजना है यह मंत्री म्हादेया बताएं और हैं तो उसकी क्या व व्याख्या करोंगी ?

SHRIMATI BASAVA RAJESHWARI :

Sir, even though the supplementary raised by the hon. Member does not pertain to the present question, I have got the infor mation and I am going to give it to him. He is referring to the working women in the villages. Very recently, under the SAARC plan, we have worked out the details for the survival, protection and development of the child. In that pian, we have included the adults and girls also. We have recently worked out a programme for children in the age group of 11 to 15 years and 15 to 18 years and when their father and mother go for work, we will take care of the adolescent girls by giving them supplementary nutrition, by providing them health care and education along with the Anganwari children.

*342 [The questioner (DR. SAN/AY A SINH) was absent. For answer vide col, ., . infra.]

to Questions

श्री मोहिल्दर सिंह कल्पाभ : मेरा सप्ली-मोंटरी है सर, इस बारे में ।

MR. CHAIRMAN : The Member is not here. How can you ask a supplementary ?

श्री एस. एस. सुरजेथाला : डा. संजय सिंह नहीं हैं, उन्होंने जो सवाल पूछा है उसका सप्लीमोंटरी ...

MR. CHAIRMAN : Nobody is asking a supplementary. I am calling Q. No. 343.

*343. [The questioner (CHOUDHARY HARMOHAN SINGH) was .absent, For *answer vide col*infra.]

राष्ट्रीय भवन निर्माण निगम त्वारा गुजरास में भवनों, सड़कों तथा पुलों आदि का निर्माण

*344. श्री राम सिंह राठवाः क्या झहरी दिकास मंत्री यह बताने की कृपा कर्रगे किः

(क) राष्ट्रीय भवन निर्माण निगम द्वारा गुजरात में कॉन-कॉन से भवनों, सड़कों तथा पतों का निर्माण किया जा रहा है;

(स) एसे निर्माण ठार्य पर जनवरी, 1990 से किए गए व्यय का वर्षवार ब्यौरा क्या है; और

(ग) उक्त निर्माण कार्यों को पूरा करने भें विलम्ब के क्या कारण ह⁴ ?

THE MINISTER IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINIS-TER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) to (c) A Statement is laid on the Table of the Sabha.